

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

No.O.A.527/1997

Date of order : 16.11.2005

Present : Hon'ble Mrs. Meera Chhibber, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

**NIL KAMAL CHAKRABORTY
VS.
UNION OF INDIA & ORS.**

For the applicant : Mr. S.K. Dutta, counsel
For the respondents : Mr. K. Sarkar, counsel

ORDER

Per Meera Chhibber, J.M.

Counsel for the respondents has placed on record a letter dated 12.7.2005 written by Superintending Archaeologist to show that Sri Nil Kamal Chakraborty has already died in May,2005 which is evident from the report given by Superintendent, District Hospital, Malda.

2. Counsel for the applicant however submitted that he has no instruction on this point.

3. We have heard both the counsel. Since a period of 90 days has already been passed and no application for bringing the legal representative on record has been filed, this O.A. stands abated. Accordingly the O.A. is dismissed as abated. No order as to cost.



MEMBER(A)



MEMBER(J)